

**Introduction of Crop Insurance Scheme**

1915. SHRI C. RAMACHANDRAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Crop Insurance Scheme has been introduced in the entire country;

(b) if not, the States where it has not been introduced at all and the States where it has been introduced partially and difficulties being experienced in its introduction; and

(c) when it is expected to be introduced throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes Sir. National Agricultural Insurance Scheme (NAIS) has been introduced in the country, after replacing the erstwhile Comprehensive Crop Insurance Scheme (CCIS), with effect from Rabi 1999-2000 season.

(b) and (c) The scheme is optional and available to all the States/ Union Territories. The States/UTs may opt in favour of the scheme whenever they require. At present, NAIS is implemented by 18 States/UTs. They are:

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|-------------------------------|---------------------|
| 1. Andhra Pradesh             | 2. Assam            |
| 3. Bihar                      | 4. Goa              |
| 5. Gujarat                    | 6. Himachal Pradesh |
| 7. Karnataka                  | 8. Kerala           |
| 9. Madhya Pradesh             | 10. Maharashtra     |
| 11. Meghalaya                 | 12. Orissa          |
| 13. Sikkim                    | 14. Tamil Nadu      |
| 15. Uttar Pradesh             | 16. West Bengal     |
| 17. Andaman & Nicobar Islands | 18. Pondicherry     |

The remaining States/UTs have not opted for the scheme so far. Some States/UTs have expressed their reservations regarding sharing of risk between Central and State Governments; contribution to the Corpus Fund; phasing out of premia-subsidy to small and marginal farmers; financial support for undertaking crop cutting experiments etc.